

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 245 of 2013**

**Dated : 6<sup>th</sup> January, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**NTPC Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo**

**Counsel for the Respondent (s): Mr. Manoj Dubey for R-2  
Mr. Ramalingam for R.1**

**ORDER**

Mr. Ramalingam, the learned counsel for the Central Commission undertakes to file Vakalatnama on behalf of the Central Commission and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 22.01.2014 after serving copy on the other side.

Post the matter for hearing on **28.01.2014**.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*ts/vt*